

Bail Application

**State v. Ganga Dayal
FIR No.: Not known
PS: Subzi Mandi**

21.10.2020

Ld. P.O. is on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State.
Sh. Pradeep Kumar, Ld. Counsel for applicant.

Part arguments heard.

IO to appear through VC.

Issue notice to IO accordingly for next date of hearing. In the
meanwhile, no coercive action is taken against accused till next date of
hearing.

Put up for further arguments and appropriate orders on

02.11.2020. *Order be given Deth to accused at request.*

N

**(Naveen Kumar Kashyap)
Link ASJ-04/Central/21.10.2020**